

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 278
77(ND)/2015

IN THE MATTER OF:

Mr. Farooq Ahmad Shala

...

Applicant/Petitioner

Versus

M/s. Peacock Tours Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397-398

Order delivered on 15.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Shailesh Suman Advocate for Respondent No. 1 & 2

ORDER

Renotify on 8th September 2021.



(T.S.Singh)
Court Officer